

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1242/2019 Date of decision: 07.12.2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
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Ripu Daman Sharma, age 27 years, son of Shri Natwar Kishore Sharma, resident of village and post office Bhanowal, Tehsil Dasuya, Distt. Hoshiarpur-144205. Group-C.

...APPLICANT

VERSUS

1. Union of India through Secretary to Government of India, Ministry of Communications & IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110116.
2. Postmaster General, Punjab West Region, Sandesh Bhawan, Sector-17E, Chandigarh-160017.
3. Senior Superintendent of post Offices, Hoshiarpur-146001.
4. Inspectors of Posts, Dasuya Sub Division, Dasuya, Distt. Hoshiarpur-144205.

...RESPONDENTS

PRESENT: Sh. Sanyam Batra vice Sh. Rahul Jaswal, counsel for the applicant.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. At the outset, learned counsel for the applicant seeks permission to withdraw this O.A. enabling the applicant to approach the respondent Department, at the first instance, and thereafter, if need arises, challenge the orders by filing a fresh O.A.
2. Dismissed as withdrawn, with the indicated liberty.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 07.12.2019.

Place: Chandigarh.

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